NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/100/(IB)/2017

NAME OF THE PETITIONER(S)

: INFOGIX

NAME OF THE RESPONDENT(S)

: MEGASOFT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Dominic S. Daujol For P. Giridhauem

Counsel for Petitioner

2. M/g. GENICON + ASSECIATES.

BTILL SURESH HOMAR.

M. HIZDUADAUADAUA.

COUNTER GOS BOSHONDALL

8248272279

ORDER

Counsel representing both the parties are present. Counsel for Respondent prayed time for filing rejoinder in the maintainability of application. At request, time is enlarged. Put up finally on 15.09.2017 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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